

Calcutta has received orders from Central Railway for supply of EMU Rakes for suburban service of Bombay;

(b) if so, the exact requirements and date of the order;

(c) whether there is any delay in the supply;

(d) if so, the causes for the delay; and

(e) when the order is to be fulfilled?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b) Yes, Sir. Order was received from the Railway Board on the 10th of November 1978 for supply of Electric Multiple Unit (EMU) rakes to the Central Railway (172 coaches) and Western Railway (67 coaches) for the suburban services of Bombay. This total of 239 coaches comprised of 81 motor coaches, 79 driving trailer coaches and 79 non-driving trailer coaches.

(c) to (e) There has been some delay in the execution of the order. So far 21 coaches have been supplied and 15 coaches are expected to be supplied by March, 1982. The balance number of 203 coaches are expected to be supplied between April 1982 and March 1984. Production could not be commenced in time because of delay in the receipt of steel in matching sizes, electric traction equipment and motor coach wheel sets (all these were to be supplied by the Railways). Jessop have taken up with the Railways for early supply of these materials.

Arrests made on Bharat Bandh

509. SHRIMATI GEETA MUKHERJEE:

SHRI ATAL BIHARI VAJPAYEE:

SHRI A. T. PATIL:

SHRI RAJNATH SONKAR SHASTRI:

SHRI AMAR ROYPRADHAN:

SHRI VIJAY KUMAR YADAV:

SHRI KRISHNA KUMAR GOYAL:

SHRI SURAJ BHAN:

SHRI RAM AVATAR SHASTRI:

SHRI RAM PRASAD AHIRWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of arrests made all over India in connection with the strike call of the All India Campaign Committee of the Trade Unions, on the eve of the Bandh as well as on 19 January, 1981; separately, (State-wise); and

(b) how many of them were arrested under NSA and ESMA, separately (State-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) The information furnished by some State Governments and Union Territory Administrations is given in the attached statement.

The information in respect of the remaining States of Andhra Pradesh, Assam, Bihar, Gujarat, Jammu & Kashmir, Kerala, Madhya Pradesh, Maharashtra, Orissa, Rajasthan and Tamil Nadu is being collected and will be laid on the Table of the House.

Statement

STATEMENT SHOWING DETAILS OF PERSONS ARRESTED/DETAINED IN CONNECTION WITH THE BANDH/STRIKE OF 19TH JANUARY, 1982.

S.No.	Name of State/Union Territory Administration	Number of persons arrested		No. of persons arrested under Essential Services Maintenance Act	No. of persons detained under National Security Act
		on the eve of strike/ bandh	on the day of strike/ bandh		
1.	Haryana	NIL	NIL	NIL	NIL
2.	Himachal Pradesh	NIL	NIL	NIL	NIL
3.	Karnataka	3085	1174	NIL	NIL
4.	Manipur	9	5	NIL	NIL
5.	Meghalaya	NIL	NIL	NIL	NIL
6.	Nagaland	NIL	NIL	NIL	NIL
7.	Punjab	NIL	274	NIL	NIL
8.	Tripura	NIL	NIL	NIL	NIL
9.	Uttar Pradesh	139	1960	NIL	NIL
10.	West Bengal	3144	NIL	NIL	NIL
11.	Sikkim	NIL	NIL	NIL	NIL
12.	Andaman & Nicobar	NIL	NIL	NIL	NIL
13.	Arunachal Pradesh	NIL	NIL	NIL	NIL
14.	Chandigarh	NIL	62	NIL	NIL
15.	Dadra & Nagar Haveli	NIL	NIL	NIL	NIL
16.	Delhi	1	58	NIL	NIL
17.	Goa, Daman & Diu	NIL	14	NIL	NIL
18.	Lakshadweep	NIL	NIL	NIL	NIL
19.	Mizoram	NIL	NIL	NIL	NIL
20.	Pondicherry	18	136	NIL	NIL

New Cement Policy

510. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a proposal under consideration to announce a new cement policy; and

(b) if so, the salient features thereof?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). A plan for pricing and distribution of cement is under final consideration of Government.